

C.A.No. 4033 OF 2002
ITEM No.3

Court No. 4

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No.1 in Civil Appeal No.4033/2002

JIBONTARA GHATOWAR

Appellant (s)

VERSUS

SARBANANDA SONOWAL & ORS.
(For clarification)

Respondent (s)

Date : 25/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE ASHOK BHAN

For Appellant (s)Ms. Krishna Sarma, Adv.
Ms. Asha G. Nair, Adv.
Mr. V.K. Sidharthan, Adv.
for M/s. Corporate Law Group, Advs.

For Respondent (s)Mr. Pragyan Sharma, Adv.
Dr. Kailash Chand, Adv.

UPON hearing counsel the Court made the following
O R D E R

The application is dismissed as withdrawn.

(N. Annapurna)
Court Master

(Radha R. Bhatia)
Court Master